

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Trend Electronics Limited Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 10-11-2025; Name of IP: Mr. Divyesh Desai; Process Number: 1; Last 5 digit of registration number: 10338

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs			315	197969176.04				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	14	531240702354.306	14	486738246894.387		32690056022.6894	11812399437.2292	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	118225	3	118225				Annexure 6
7	Operational creditors (Government Dues)	10	5966643373	10	397314204.49	2941028	5569329168.51		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	25	130200939.42	24	104623112.22		25684229.9		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		52	537337664891.726	366	487438271612.13696	2941028	38285069421.0994	11812399437.2292	